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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 1373 of 1997

New Delhi, this the 4th day of June, 1997

Hon'ble Mr. N. Sahu, Member (A)

1. Smt. Pushpa Sharma,  
W/o late Sh. Darshan Lal (S.I.No. 1716 D)

2. Ms. Sneh Sharma  
D/o late Sh. Darshan Lal (S.I.No. 1716 D) -Applicants  
(By Advocate : Shri D.P. Sachdev)

Versus

1. Secretary (Home) Govt. of N.C.T.,  
Old Secretariat, Civil Lines, Delhi

2. Commissioner of Police, Police Head  
Quarters, I.P.Estate, New Delhi

3. Dy. Commissioner of Police, HQ-I, Delhi  
Police Head Quarters, I.P.Estate, New Delhi

4. Dy. Commissioner of Police, HQ-III, Delhi,  
Police Head Quarters, I.P.Estate, New Delhi

5. Dy. Commissioner of Police, North West  
Distt. P.S. Ashok Vihar, Delhi

-Respondents

(None for respondents)

ORDER (Oral)

Hon'ble Mr. N. Sahu, Member (A)-

The learned counsel for the applicant wants  
to withdraw this application. The permission is allowed.  
The Original Application is dismissed as withdrawn.

*N. Sahu*  
(N. Sahu)  
Member (A)